

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

C.P. (IB)/139(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.06.2024**

NAME OF THE PARTIES: **KARBAN TRADERS V/s VIPUL**
KISHORKUMAR PAREKH

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Krushi Shah, Advocate appeared for the Resolution Professional.
2. RP has filed his report and same is pending for numbering in the Registry.
3. List this matter on **23.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna